

Nomination of cases by Hon'ble the Chief Justice on 01/03/2016

Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	First Appeal – 260/1994 with First Appeal – 739/2014 with First Appeal – 14/1996 with First Appeal – 344/1995 with First Appeal – 376/2015 with First Appeal – 338/1996 with First Appeal – 185/1996 with First Appeal – 537/1995 with First Appeal – 436/1995 with First Appeal – 592/2000 with First Appeal – 332/1995 with First Appeal – 349/1995 with First Appeal – 696/2002 with First Appeal – 180/1993 with First Appeal – 331/1995 with First Appeal – 147/1995 with First Appeal – 478/1995 with First Appeal – 185/2002 with First Appeal – 192/1995 with First Appeal – 482/1995	Hon. Sudhir Agarwal, J. (with all connected cases)	First Appeal Section on 02/03/2026
In DB as a member			
2	Crl. Appeal – 624/2013	Hon. Arvind Kumar Mishra, J.	Crl. Appeal Section on 02/03/2016
Hon....., J.			
3	Bail – 2229/2016	Hon. K. N. Bajpayee, J.	Bail Section on 02/03/2016
4	Bail – 25862/2015	Hon. Om Prakash, J.	Bail Section on 02/03/2016
5	Bail – 4625/2015	Hon. Pankaj Naqvi, J.	Bail Section on 02/03/2016
6	Bail – 10194/2014	Hon. Ramesh Sinha, J.	Bail Section on 02/03/2016
7	Bail – 43348/2015	Hon. Om Prakash, J.	Bail Section on

			02/03/2016
8	Crl.M.A. (u/s 482 Cr.P.C.) – 29080/2015 with Crl. Rev. – 427/2016	Hon. Bharat Bhushan, J.	Supreme Court Appeal Section on 02/03/2016
9	Election Petition – 6/2014	Hon. Suneet Kumar, J.	Company Section on 02/03/2016
10	Testamentary Case – 32/2009	Hon. Sunita Agarwal, J.	Company Section on 02/03/2016
11	Crl. Rev. - 1494/1992	Hon. Ranjana Pandya, J.	Crl. Rev. Section on 02/03/2016
12	Crl. Rev. - 560/2016	Hon. Om Prakash, J.	Computer Fresh Section on 01/03/2016
Appropriate Court dealing with such matters			
13	Bail – 839/2016 with Bail- 1643/2015	Appropriate Court dealing with such matters	Bail Section on 02/03/2016
14	Bail – 3473/2016 with Bail- 30256/2015	Appropriate Court dealing with such matters	Bail Section on 02/03/2016
15	Bail – 3552/2016 with Bail- 13669/2015	Appropriate Court dealing with such matters	Bail Section on 02/03/2016

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
02/03/2016